

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:871  
ANSWERED ON:29.07.2010  
RAIL TARIFF REGULATOR  
Dhruvanarayana Shri R.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the recent price hike on diesel would cost the Railways an additional Rs. 460 crores a year;
- (b) if so, whether the Planning Commission has asked for adoption of an automatic indexation of fares in line with the increase in fuel costs;
- (c) whether the Planning Commission has also asked for fare fixation be entrusted to a Statutory Rail Tariff Regulator;
- (d) if, so the details thereof; and
- (e) the action taken by the Railways thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): Yes, Madam.
- (b): No such reference has been received so far.
- (c) to (e): Yes, Madam. The Planning Commission has recommended that in order to put fares on a rational basis, Rail Tariff Regulatory Authority be set up. The Ministry was not in agreement with this recommendation of the Planning Commission.